

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 107
CP(IB) 61 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

BVC Tradeport Pvt Ltd
V/s
Salebhai Internet Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned Counsel, Mr. Urjit Dave
For the Corporate Debtor :

ORDER

No one appeared for the Corporate Debtor.

Pleadings are completed.

We direct Operational Creditor to upload pleadings/documents on E-portal within seven days.

Matter stands adjourned to 28.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)
MEMBER (JUDICIAL)